

HIGH COURT OF GUJARAT AT AHMEDABAD

NOTIFICATION

No. C.3005/2026

Pursuant to the High Court Notification No. C.3005/2026/01 dated 21.04.2026, inviting applications from eligible Advocates for empowerment as Commissioner of Oaths for the High Court of Gujarat at Ahmedabad, for vacancy of 09 posts, all the Advocates and their concerned clerks are requested to take note that under Rule 7 of the Commissioner of Oaths for the High Court of Gujarat Rules, 2024, following advocates have been empowered to function and perform duties as Commissioner of Oaths for the High Court of Gujarat for a period of two years with effect from the date of this Notification:

Sr. No.	Name of the Advocate	Work Place Address
01.	Ms. Poojaben Maheshbhai Panchal	Chamber No. 121, Lawyers Chamber, 1 st Floor, Gujarat High Court, S.G.Highway, Sola, Ahmedabad – 380060.
02.	Mr. Sandip Ashokbhai Kapadiya	Chamber No. 1014, C/o.Ravindra Deshmukh, New Chamber Building, Gujarat High Court, Sola, Ahmedabad – 380060.
03.	Mr. Shatrughnbhai Sevantilal Soni	Chamber No. 421, C/o. Hirenkumar M. Niyalchandani, Gujarat High Court, Sola, Ahmedabad – 380060.

They shall make their services available during court hours at the Bar Room in the High Court.

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.**

DATE: OCTOBER 29 , 2026

BY ORDER

**HEMANG. R. RAWAL
REGISTRAR GENERAL**

Copy forwarded with compliments to :-

1. Ms. Poojaben Maheshbhai Panchal, Advocate, High Court of Gujarat (By letter)
2. Mr. Sandip Ashokbhai Kapadiya, Advocate, High Court of Gujarat (By letter)
3. Mr. Shatrughnbhai Sevantilal Soni, Advocate, High Court of Gujarat (By letter)
4. The Registrar (Judicial), High Court of Gujarat.
5. The President, Gujarat High Court Advocates' Association, Ahmedabad. (By letter)
6. The President, Advocates' Clerks Association, Gujarat High Court Building, Ahmedabad. (By letter)
7. Official Website of the High Court of Gujarat.
8. The Manager, Government Central Press, Gandhinagar.
(for a favor of publication in Part- 'IV-C' of the next issue of the Gujarat Government Gazette) (By letter)
9. Notice Board.

**HIGH COURT OF GUJARAT,
SOLA, AHMEDABAD-380 060.**

DATE: OCTOBER 29 , 2026

BY ORDER



**HEMANG. R. RAWAL
REGISTRAR GENERAL**